

**Court No. - 46**

**Case :-** CRIMINAL MISC. WRIT PETITION No. - 12287 of 2024

**Petitioner :-** Deepu And 4 Others

**Respondent :-** State Of U.P. And 3 Others

**Counsel for Petitioner :-** Rahul Mishra, Sanjay Mishra

**Counsel for Respondent :-** G.A.

**Hon'ble Arvind Singh Sangwan, J.**

**Hon'ble Mohd. Azhar Husain Idrisi, J.**

The impugned FIR dated 3.7.2024 is registered under the provision of Indian Penal Code and not under Bharatiya Nyaya Sanhita (BNS) which came into force on 1st July, 2024. The Superintendent of Police, Hamirpur shall file an affidavit why the FIR has not been registered under Bharatiya Nyaya Sanhita (BNS)

Learned AGA for State submits that the victim is aged about 14 years and she was medically examined and seeks some time to get the instruction in this regard.

List again on 30.7.2024 as fresh.

**Order Date :-** 23.7.2024

Mukesh